

**NOTIFICATION No.101 / 2014**

The Hon'ble The Acting Chief Justice is pleased to make the following appointments:-

Thiru S.Pandian, District Judge(retired), is temporarily appointed as Additional Master-II, High Court, Madras on re-employment basis for a period of one year with effect from the date of assumption of office, vice Thiru G.V.Sankaranarayanamoorthy, relieving on 08.07.2014 A.N.,

Thiru K.Palanisamy, District Judge(retired), is temporarily appointed as Additional Judge(Recording Evidence)-I, City Civil Court, Chennai on re-employment basis for a period of one year with effect from the date of assumption of office, vice Thiru V.Arumugam, relieving on 08.07.2014 A.N.,

Thiru S.Vanangamudy, District Judge(retired), is temporarily appointed as Additional Judge(Recording Evidence)-II, City Civil Court, Chennai on re-employment basis for a period of one year with effect from the date of assumption of office, in the existing vacancy.

Ms.D.Santhakumari, District Judge(retired), is temporarily appointed as Additional Judge(Recording Evidence)-III, City Civil Court, Chennai on re-employment basis for a period of one year with effect from the date of assumption of office, vice Thiru N.Ramachandran, relieving on 08.07.2014 A.N.,

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Thiru G.Palaniappan, District Judge(retired), is temporarily appointed as Additional Judge(Recording Evidence)-IV, City Civil Court, Chennai on re-employment basis for a period of one year with effect from the date of assumption of office, vice Thiru R.Ganesan, relieving on 08.07.2014 A.N.,

Thiru N.Kaliyamurthi, District Judge(retired), is temporarily appointed as Additional Judge(Recording Evidence)-I, Court of Small Causes, Chennai on re-employment basis for a period of one year with effect from the date of assumption of office, vice Ms. Hemalatha Daniel, relieving on 08.07.2014 A.N.,

Thiru N.Dhandapani, District Judge(retired), is temporarily appointed as Additional Judge(Recording Evidence)-II, Court of Small Causes, Chennai on re-employment basis for a period of one year with effect from the date of assumption of office, vice Thiru C.Paulraj, relieving on 08.07.2014 A.N.,

**HIGH COURT, MADRAS.  
DATED :04.07.2014**

**Sd/-P.KALAIYARASAN  
REGISTRAR GENERAL**